

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL, ADDITIONAL BENCH  
ALLAHABAD

DATED: THIS THE 15TH DAY OF APRIL 1997

Coram : Hon'ble Mr. S. Das Gupta AM  
Hon'ble Mr. T. L. Verma JM

ORIGINAL APPLICATION NO. 249/97

1. Union of India through  
Chief General Manager (Telegraph)  
East U.P. Circle, Lucknow.
2. Divisional Engineer (T),  
Mirzapur.
3. Sub Divisional Officer (Telegraph)  
Mirzapur. - - - - - Petitioners

C/A Sri A. Sthalkar

Versus

1. Raj Narain s/o Shambhu Nath  
r/o C/O Hind Mazdoor Sangh U.P.,  
140/132 Janstongunj, Allahabad.
2. Presiding Officer, Central Industrial  
Tribunal cum Labour Court  
Kanpur - - - - - Respondents

ORDER (ORAL)

By Hon'ble Mr. S. Das Gupta AM

This application arises <sup>out</sup> of an order dated 19.6.1996 passed by the Labour court. It has since been held by the Hon'ble Supreme court that matters arising out of the order by the Labour court are not cognizable by this Tribunal.

This application, therefore, is not maintainable before this Tribunal and the same is disposed of accordingly. Nothing in this order, however, shall preclude the applicants from seeking remedial measures for redressal of grievance before appropriate legal forum, if so advised.

*Thakur*  
MEMBER (J)

*WL*  
MEMBER (A)

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